

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Criminal Appeal No(s). 881-882/2021

BRIJ BHUSHAN SHARMA

Appellant(s)

VERSUS

CENTRAL BUREAU OF INVESTIGATION C.B.I.

Respondent(s)

([ONLY IA.NO. 87473/2022 IN CRL.A. NO. 976-977/2021 IS LISTED])

WITH

Crl.A. No. 976-977/2021 (II)

(FOR INTERIM BAIL ON IA 87473/2022

IA No. 87473/2022 - INTERIM BAIL)

Date : 28-06-2022 These appeals were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE ABHAY S. OKA
HON'BLE MR. JUSTICE M.M. SUNDRESH
(VACATION BENCH)

For Appellant(s)

Mr. Devvrat, AOR
Mr. Subas Ray, Adv.
Mr. Vinod Kr. Goyal, Adv.
Ms. Neha Jaiswal, Adv.

For Respondent(s)

Ms. Aishwarya Bhati, ASG
Mr. Rajan Kumar Chourasia, Adv.
Mr. Sanjay Kumar Tyagi, Adv.
Ms. Archana Pathak Dave, Adv.
Mr. Arvind Kumar Sharma, AORUPON hearing the counsel the Court made the following
O R D E RIA No. 87473/2022 In Crl.A. Nos. 976-977/2021As prayed on behalf of the respondent, list this
application tomorrow, i.e. 29th June, 2022.

(DEEPAK SINGH)

(VIDYA NEGI)

COURT MASTER (SH)

ASSISTANT REGISTRAR